

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-623/ND/2018

In the matter of :
JM Kapoor & Co.
Vs.
Novex Private Ltd

..PETITIONER

..RESPONDENT

SECTION

Under Section 9 of IBC Code, 2016

Order delivered on 17.9.2018

Coram :

R. Varadharajan,
Hon'ble Member (Judicial)
Dr. V.K. Subburaj
Hon'ble Member (Technical)

For the Petitioner /Op. Creditor : -
For the Respondent/Corporate Debtor :
For the Intervener :

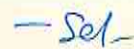
ORDER

Learned Counsels for the parties are present. Ld. Counsel for the Corporate Debtor seeks time to comply with the Order dated 14.8.2018 for filing reply. Let the same be complied with within two days from today.

Post the matter for further consideration on 12.10.2018.



(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit